

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-525**  
IB-2472/ND/2019

**IN THE MATTER OF:**

Wave Industries Pvt Ltd

V/s

M/s Metamozez Entertainment Pvt Ltd

....Applicant

...Respondent

**SECTION**

U/s 7 IBC

Order delivered on 08.04.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

Mr. Amitabh, Advocate for Petitioner

**ORDER**

On the request of the Petitioner, list the matter on **11<sup>th</sup> May, 2021**. No further adjournment will be granted on any ground.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/- *Ja*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**